NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties	
No.			=	M/s. / Mr.	
СР	-	For hearing	241 & 59	Dr. Madhukar G. Angur Vs. Sudhir	
No.175/BB/201		(Part		Angur & Others	
7		heard)			

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	RI	REPRESENTATION TO WHOM				
1)	S. PRASANNA	Kunar.		Advoc	ath b	8	
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2	K. S. BHEEMA	41AH	counsel	for Roc	R12.		

1. Rekha. M. Advocate for Coonsess For Petitioner.

2. Arov. V. RAWSITH SCHAMKAK PETITIONEN.

3. Arov. Shipo ABRETHAM JERHIHI L. Arov. Shipo ABRETHAM JERHIHI

P.T.0.

Counsel for petitioner is present. Counsel for Respondent is present. Standing counsel for ROC is also present.

The senior counsel appearing for respondents is reported to be in the High Court and that he is unable to attend the Tribunal today and the counsel for respondents requested time till 20.12.2017.

List the matter on 20.12.2017 at 3.00 p.m. and the matter is finally listed for completing the arguments on the side of respondents.

MEMBER (T)

MEMBER (J)